

THE INCOME TAX APPELLATE TRIBUNAL  
AHMEDABAD "SMC" BENCH

**Before: Shri Waseem Ahmed, Accountant Member  
And Shri Siddhartha Nautiyal, Judicial Member**

**ITA No. 77/Ahd/2021  
Assessment Year 2012-13**

Vasantbhai Dahyabhai Patel B/5, Anand Park, Post Bakrol, Dist. Anand, Anand-388315 PAN: AVFPP1542A (Appellant)	Vs	The ITO, Ward-4, Anand (Respondent)
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**Assessee by: Ms. Arti N. Shah, A.R.  
Revenue by: Shri Atul Pandey, SR-D.R.**

Date of hearing : 10-06-2022  
Date of pronouncement : 15-06-2022

**आदेश/ORDER**

**PER : SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER:-**

This is an appeal filed by the assessee against the order of National Faceless Appeal Centre (NFAC), Delhi in DIN & Order no. ITBA/NFAC/S/250/2020-21/1031677300(1) vide order dated 23/03/2021 passed for the assessment year 2012-13.

2. At the time of hearing, Id. counsel for the assessee has requested to withdraw the appeal filed vide letter dated 9<sup>th</sup> June, 2022. The assessee has

submitted before us that all taxes have been duly paid by the assessee. The Revenue is fair enough in not objecting to the same. We therefore accept assessee's request for withdrawing the appeal filed.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 15-06-2022

**Sd/-**  
**(WASEEM AHMED)**  
**ACCOUNTANT MEMBER**  
**Ahmedabad : Dated 15/06/2022**

**Sd/-**  
**(SIDDHARTHA NAUTIYAL)**  
**JUDICIAL MEMBER**

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
अहमदाबाद